

प्रश्न सं. [क. 776]



Lokesh Kumar Jatav I.A.S.
Commissioner Commercial Tax, M.P.

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D.O. MPCTD/9/2022-23/Statistics/53

Date: 27/4/2023

Subject: - Release of pending Loss Compensation under GST for Madhya Pradesh.

Dear Sir,

This is to bring in your kind notice that detailed financial statement for claiming Loss Compensation under the Goods and Service Tax (Compensation to States) Act, 2017 for Financial Years 2017-2018 to 2021-2022 was sent to the Accountant General Office in requisite format. The Accountant General, M.P. Office has verified the figures pertaining to Loss Compensation under GST and has already forwarded certified figures to the Department, Ministry of Finance for financial year 2017-2018 to 2021-2022 by the letter No/FAAP(civil)/F-52/GST/2022-23/D-01. Dated 17 April, 2023. Copy of the same is attached for easy reference

However, the loss compensation amount (As certified by the AG) due to the State for previous financial years has not been released. Details are as follows :-

(Amount in Crores)

S.No.	Year	Loss Compensation Pending
1	2017-18 to 2021-22	2907.29
2	2022-23 (Upto June)	1446.69
	Total Amount	4353.98

Thus, a total of Rs. 4353.98 crores against loss compensation under GST is due pending for the state of Madhya Pradesh. It is here by requested you to consider expedited release of loss compensation amount due to the State.

Encl. As above

Yours sincerely,

Redacted

Signature

(Lokesh Kumar Jatav)

To,

Shri Ritvik Pandey,
Joint Secretary (Revenue),
Ministry of Finance,
Department of Revenue,
Room No. 46, North Block
New Delhi - 110001